

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 1838
ANSWERED ON 28th NOVEMBER, 2019

ALLOCATION OF FUNDS TO STATES FOR MAINTENANCE OF ROADS

1838. SHRI SADASHIV KISAN LOKHANDE:
SHRI GIRIDHARI YADAV:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of funds demanded by the State Governments for maintenance and repairing of National Highways during the last three years along with the funds allocated/released as per their demands;
- (b) whether the States are not getting funds for the purpose from the Union Government as per their demand;
- (c) if so, the details thereof along with the reasons therefor; and
- (d) whether there are any rules for maintenance and repairing of National Highways and if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) The development and maintenance of National Highways (NHs) is a continuous process. The works are accordingly taken up on NHs from time to time as per inter-se-priority, traffic density, and availability of funds to keep the NHs in traffic worthy conditions.

The Maintenance and Repair (M&R) of NHs is governed by the NHs Rules, 1957 amended from time to time and extant policies of the Ministry. The estimation of fund requirement for M&R of NHs is made on the basis of "Report of the Committee on Norms for Maintenance of Roads in India" published by the Indian Roads Congress in 2001.

The inter-se priority for carrying out M&R of NHs generally depends upon nature and extent of damages, overall condition of NH stretches, traffic density, minimum works required to be undertaken to ensure traffic worthiness of NHs, the NH stretches under Defect Liability Period (DLP) obligation or stretches under Build, Operate and Transfer (BOT)/ Hybrid Annuity Mode (HAM)/ Operate, Maintenance and Transfer (OMT) Concessions, ongoing works on NHs, status of action taken up for new developmental works, availability of funds, etc.

Usually, the Annual Outlay earmarked for M&R of NHs have been about 35% to 45% of the estimated requirement of funds as per the Ministry's norms. Efforts are made to keep the NHs in traffic worthiness within available resources as per inter-se priority and traffic density.

The State/Union Territory (UT)/ Agency - wise details of funds allocated and spent/released for M&R of NHs during last three years is annexed.

ANNEXURE**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 1838 FOR ANSWER ON 28.11.2019 ASKED BY SHRI SADASHIV KISAN LOKHANDE AND SHRI GIRIDHARI YADAV REGARDING ALLOCATION OF FUNDS TO STATES FOR MAINTENANCE OF ROADS**

The State/Union Territory (UT)/ Agency - wise details of funds allocated and spent/released for M&R of NHs during last three years.

Amount in Rs. crore							
Sl. No.	States/UTs/Agency	2016-17		2017-18		2018-19	
		Alloc.	Expd.*	Alloc.	Expd.*	Alloc.	Expd.*
1	Andhra Pradesh	129.87	123.10	83.52	77.02	87.98	20.61
2	Arunachal Pradesh	36.63	28.87	42.67	36.31	34.10	15.97
3	Assam	136.50	97.52	122.63	89.28	48.33	11.33
4	Bihar	104.77	88.68	121.68	97.29	38.86	20.91
5	Chhattisgarh	51.00	36.05	28.17	21.95	28.59	10.79
6	Goa	34.13	24.96	21.60	14.75	8.10	4.87
7	Gujarat	121.69	108.44	65.19	68.43	80.30	64.49
8	Haryana	56.31	50.38	40.38	39.53	0.80	0.26
9	Himachal Pradesh	94.85	89.41	79.02	56.46	55.45	43.01
10	Jammu & Kashmir	10.34	6.50	12.95	2.96	33.48	9.14
11	Jharkhand	91.26	96.14	65.48	54.69	44.31	32.25
12	Karnataka	204.53	161.51	126.78	88.91	66.21	46.52
13	Kerala	115.46	91.18	113.99	99.15	81.95	29.93
14	Madhya Pradesh	24.35	10.98	75.37	48.75	40.59	11.23
15	Maharashtra	319.23	276.21	225.75	200.99	387.90	352.83
16	Manipur	27.86	6.77	23.06	12.01	34.94	21.67
17	Meghalaya	57.83	60.17	107.60	122.37	121.29	67.35
18	Mizoram	64.51	66.87	125.93	125.25	158.98	126.86
19	Nagaland	47.77	45.09	55.32	55.64	63.33	50.65
20	Odisha	88.39	86.88	34.81	27.74	43.24	25.90
21	Punjab	78.00	74.60	38.00	30.45	33.20	10.62
22	Rajasthan	64.91	63.71	69.78	63.30	52.73	18.23
23	Sikkim	1.99	0.00	4.13	4.13	16.00	17.30
24	Tamil Nadu	156.66	151.23	74.39	72.99	52.77	42.68
25	Telangana	117.15	107.92	54.36	52.15	37.34	22.73
26	Tripura	52.78	52.22	40.65	43.19	47.94	47.35
27	Uttar Pradesh	140.27	119.81	88.53	56.51	73.07	40.12
28	Uttarakhand	52.67	32.39	31.98	18.92	38.06	15.04
29	West Bengal	93.47	76.75	60.78	59.74	32.27	28.54
30	Andaman & Nicobar Islands	0.00	0.00	0.00	0.00	0.00	0.00
31	Chandigarh	1.49	0.00	1.26	0.00	0.10	0.00
32	Dadar & Nagar Haveli	0.00	0.00	0.11	0.00	0.10	0.00
33	Daman & Diu	0.00	0.00	0.07	0.00	0.10	0.00
34	Delhi	0.00	0.00	0.98	0.00	0.50	0.00
35	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00

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		Amount in Rs. crore					
Sl. No.	States/UTs/Agency	2016-17		2017-18		2018-19	
		Alloc.	Expd.*	Alloc.	Expd.*	Alloc.	Expd.*
36	Puducherry	1.21	1.02	1.14	0.36	1.08	0.99
37	NHAI	100.00	100.00	575.00	575.00	272.19	272.19
38	NHIDCL	52.00	52.00	125.00	125.00	100.00	100.00
39	BRO	115.00	114.75	135.00	134.78	115.00	114.81

Alloc. :- Allocation

Expd. :- Expenditure

NHAI:- National Highways Authority of India

NHIDCL:- National Highways & Infrastructure Development Corporation Ltd.

BRO:- Border Roads Organisation

*At the end of Financial Year so as to ensure full utilization of funds, authorizations were made on purely "First Come First Serve" basis for Periodic Renewal (PR) / Improvement for Road Quality Programme subject to the condition that, the total overall expenditure does not exceed the total allocation made during that Financial Year. Therefore, Expenditure to some States have been more than the allocation made to that State during that Financial Year.
